

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 983**  
TO BE ANSWERED ON 18.09.2020

**E-waste**

983. SHRI GIRISH BHALCHANDRA BAPAT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has made any provision to assess and identify e-waste generated annually across the country, State-wise;
- (b) if so, the details thereof, State-wise and if not, the reasons therefor;
- (c) the number of recyclers/authorised dealers of e-waste across the country, State-wise;
- (d) whether the recyclers/authorised dealers for e-waste management operational across the country are equipped adequately for disposal of such e-waste, State-wise; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) &(b) The Government has made provisions for inventory of e-waste generation across the country under the E-Waste (Management) Rules, 2016. Under the said Rules, the responsibility for inventorization of generation of E-Waste has been assigned to State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs). As per the information of Central Pollution Control Board (CPCB), so far seven SPCBs namely Goa, Jammu & Kashmir, Himachal Pradesh, Madhya Pradesh, Maharashtra, Chhattisgarh and Punjab have completed the inventorization of e-waste generation. Inventory for each of the states in the country is not available. CPCB had also circulated methodology for inventorization of e-waste to all the SPCBs/PCCs.

Based on available data,CPCB has estimated the generation of e-waste at the national level on the basis of sales data of 21 types of notified Electrical & Electronic Equipment (EEE). The estimated generation of e-waste during Financial Year (FY) 2017-2018, FY 2018-2019 & FY 2019-2020 is given below:

- For FY 2017-18, the estimated generation of e-waste is 7,08,445 tonnes for 21 types of EEE. This is based on the sales data of 244 producers.
- For FY 2018-2019, the estimated generation of e-waste is 7,71,215 tonnes for 21 type of EEE. This is based on the sales data of 1168 producers
- For FY 2019-2020, the estimated generation of e-waste is 10,14,961.2 tonne for 21 types of EEE. This is based on the sales data of 1380 producers.

(c) As per the information received from SPCBs/PCCs and available with the CPCB, there are 312 authorized dismantlers and recyclers in eighteen states of the country. The total capacity of these authorized dismantlers and recyclers are 7,82,080.62 MT per annum. The state wise details of dismantlers and recyclers are given below:

Sl. No.	State	Number of Authorized Dismantler/Recycler	State Wise Capacity (MTPA)
1.	Andhra Pradesh	01	480.00
2.	Chhattisgarh	01	600.00
3.	Gujarat	16	49052.92
4.	Goa	01	103.00
5.	Haryana	28	87378.00
6.	Himachal Pradesh	01	1000.00
7.	Jammu & Kashmir	01	165.00
8.	Karnataka	71	52722.00
9.	Maharashtra	75	78179.00
10.	Madhya Pradesh	02	9600.00
11.	Orissa	03	3680.00
12.	Punjab	03	4850.00
13.	Rajasthan	26	90769.00
14.	Tamil Nadu	24	97271.20
15.	Telangana	11	41493.00
16.	Uttar Pradesh	41	243627.50
17.	Uttarakhand	04	19250.00
18.	West Bengal	03	1860.00
<b>Total</b>		<b>312</b>	<b>782080.62</b>

(d)& (e) Under the E-Waste Rules, all e-waste Recyclers/ dismantlers are required to take authorization under e-waste rules from their respective SPCBs/PCCs. During the process of authorization, SPCBs/PCCs examine all the documentation submitted by the applying dismantler/ recycler and also carry out site inspection. Further authorization is granted by SPCBs/PCCs only after being satisfied that the dismantlers/recyclers are having facilities in accordance with guidelines of CPCB for environmentally sound dismantling and/or recycling of e-waste and adequate pollution control measures.

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